

SI. No.	State/UT City	Immoral Traffic (Prevention) Act			Kidnapping & Abduction of Women & Girls		
		Male	Female	Total	Male	Female	Total
(1)	(2)	(21)	(22)	(23)	(18)	(19)	(20)
	Mizoram	0	1	1	0	0	0
♦ 16.							
17.	Nagaland	0	0	0	22	0	22
18.	Orissa	30	20	50	260	0	260
19.	Punjab	8	5	13	125	27	152
20.	Rajasthan	28	19	47	1519	104	1623
21.	Sikkim	5	0	5	4	1	5
22.	Tamil Nadu	126	4490	4616	1176	112	1288
23.	Tripura	0	0	0	150	0	150
24.	Uttar Pradesh	30	199	229	3613	178	3291
25.	West Bengal	17	60	77	1339	71	1410
	Total (States)	1219	8571	9790	14746	2573	17319
UNION TERRITORIES:							
26.	A & N Islands	0	0	0	1	0	0
27.	Chandigarh	4	7	11	23	8	31
28.	D & N Haveli	0	0	0	7	0	7
29.	Daman & Diu	0	0	0	2	1	3
30.	Delhi	98	267	365	425	28	453
31.	Lakshadweep	0	0	0	0	0	0
32.	Pondicherry	29	77	106	5	0	5
	TOTAL (UTs)	131	351	462	463	37	500
	TOTAL (ALL INDIA)	1350	8922	10272	15209	2610	17829

Action plan to combat trafficking of Women and Children

4221. SHRI YADLAPATI VENKAT RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the national action plan drawn to combat trafficking and commercial sexual exploitation of women and children in the country?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): A copy of the National Action Plan drawn to combat trafficking and commercial sexual exploitation of women and children in the country is Annexed. [See Appendix 184 Annexure No. 105A]

Pay fixation Anomalies in the KV Nos. I and II at Hindon, Ghaziabad

4222. SHRI SURYABHAN PATIL VAHADANE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware of anomalies in payment of arrears, fixation of pay of staff in Kendriya Vidyalayas Nos. I and II at Hindon in Ghaziabad;

(b) if so, the details thereof;

(c) whether arrears etc. in these schools were paid in May, 1998 whereas the Income-Tax was already deducted in the last financial year;

(d) if so, the details thereof; and